

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.22/252/HDB/2020
NAME OF THE COMPANY	Swift Accel Consultancy Pvt Ltd
NAME OF THE PETITIONER(S)	Income Tax Department
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Petitioner appeared.

Learned counsel for the RoC appeared.

Report of RoC is on record.

Matter stands adjourned to 05.03.2021.

-Sd-

MEMBER TECHNICAL

-Sd-

MEMBER JUDICIAL